THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) and (b) Prices of essential medicines specified in the 'National List of Essential Medicines (NLEM), 2011', including those related to cancer, heart, diabetic patients are controlled under DPCO, 2013 and are not allowed to be increased beyond the permissible annual limit equivalent to wholesale price index (WPI) of the previous year, based on which the ceiling price is revised annually. Ceiling prices have already been notified in respect of 509 NLEM drugs, which also includes medicines used for cancer, heart, diabetic, under provision of DPCO, 2013. No person is authorized to sell any such formulation to any consumer at a price exceeding the ceiling price (plus local taxes) fixed under DPCO, 2013. In respect of other medicines not covered under scheduled category of DPCO, 2013, the manufacturers are allowed to increase maximum retail price only upto 10 percent annually.

In additon, NPPA vide price notifications dated 10.07.2014 capped the maximum retail price (MRP) of 22 and 84 non-scheduled single ingredient drug formulations related to treatment of diabetes and cardiovascular respectively under para 19 of DPCO, 2013. A large number of manufacturers have already implemented the price reduction and the price notifications of 10.07.2014 issued by the NPPA are very much valid and still in operation.

(c) No, Sir.

Payment of subsidy to farmers directly

3035. SHRI BHUPINDER SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the requirement of fertilizers by the farmers of the country;
- (b) the amount of subsidy paid by Government to fertilizer industry during 2001 to 2013;
- (c) whether Government considers to pay the subsidy amount to farmers in their account directly; and
 - (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) Sir, the requirement of fertilizers as projected by Department of Agriculture and Cooperation, Government of India for the current year 2014-15 is as given below:

(Figures in LMTs)

Product	2014-15
Urea	306.71

1	2
DAP	95.94
MOP	30.26
NPK	99.81

⁽b) The details of amount of subsidy paid by Government to fertilizer industry during 2001 to 2013 are as under:-

(Rupees in crores)

Year	Imp Urea	IMP P&K	Indigenous P&K	Indigenous Urea	Total
2001-02	147.50	744.00	3759.52	8044.00	12695.02
2002-03	1.16	736.58	2487.94	7790.00	11015.68
2003-04	0.82	720.00	2606.00	8521.00	11847.82
2004-05	742.37	1165.18	3977.00	10242.99	16127.54
2005-06	2140.88	2097.00	4499.20	10652.58	19389.66
2006-07	5071.06	3649.95	6648.16	12650.37	28019.54
2007-08	9934.99	6600.00	10333.80	16450.37	43319.16
2008-09	12971.18	32597.69	32957.10	20968.74	99494.71
2009-10	6999.98	23452.06	16000.00	17580.25	64032.29
2010-11	9255.95	20850.00	20650.00	15080.73	65836.68
2011-12	17475.00	16571.92	20237.49	20285.44	74569.85
2012-13	20016.00	14576.10	16000.00	20000.00	70592.1
2013-14	15353.37	13926.86	15500.00	26500.00	71280.23

(c) and (d) At present, the proposal to provide the Fertilizer subsidy to farmers, directly in their account, is on hold in view of the decision taken in the meeting on Direct Transfer of Fertilizer Subsidy chaired by the Principal Secretary to Hon'ble Prime Minister on 06.05.2013, in which it was discussed and decided that Direct Benefit Transfer (DBT) in fertilizers is complex matter as there are problems in targeting, determining entitlements and preparing beneficiary databases.

Production in Naphtha-based fertilizer units

3036. DR. K.P. RAMALINGAM: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that all Naphtha-based fertilizer units in the country have been asked to continue their production with the existing Naphtha fed system till Government makes available natural gas for them, if so, the details thereof; and